

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2817
ANSWERED ON:26.11.2010
CENTRAL AND STATE SOCIAL WELFARE ADVISORY BOARDS
Sainuji Shri Kowase Marotrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received the complaints of irregularities prevalent in Central Social Welfare Advisory Board and State Social Welfare Advisory Boards;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The number of complaints of administrative and financial irregularities, harassment of employees, insubordination etc. received in respect of employees of Central Social Welfare Board and State Social Welfare Boards are annexed. The complaints are examined and administrative/disciplinary action is initiated. Of the eighteen cases received in this period, action has been completed in thirteen cases.